

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) No, Sir.

(b) Does not arise.

**Development of International Container  
Transshipment Terminal at Vallarpadam**

1263. SHRI M. P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that the Cochin Port Trust had signed a licence agreement with the Dubai Port International on 31st January, 2005 for the development of an International Container Transshipment Terminal (ICTT) at Vallarpadam; and

(b) if so, the details of agreement made and the progress made since then in the implementation of the agreement terms?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. As per the licence agreement, the Cochin Port has to provide :

- Draft in the approach channel and International Container Transshipment Terminal (ICTT) basin, Four lane NH connectivity and Railway connectivity to the Terminal.
- The Licensee will operate the terminal and share 33.30% of the gross revenue earned by them to the Cochin Port on a monthly basis.

The First phase of International Container Transshipment Terminal (ICTT) at Vallarpadam was commissioned on 11-2-2011 and has designed capacity of 1 million TEUs. The total capacity of the Terminal is 3 million TEUs in the final phase. The Terminal handled 3.37 lakhs TEUs; 3.35 lakhs TEUs and 3.46 lakhs TEUs in 2011-12, 2012-13 and 2013-14 respectively. The capacity utilization of the Terminal during the last financial year was 35% of the designed Phase I capacity.

**Irrigation potential of srisailem project**

1264. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state: